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S. Name of the legislative proposal No.

Action taken

- 19 Extension of U.P. Stamp (Amendment) Act, 1936 to the Union Territory of Delhi.
- 20 Extension of U.P. Entertainment and Bettin; Tax (Amendment) Act, 1958 to Delhi.
- 21 Extension of U.P. Entertainment and Betting Tax (Amendment) Act, 1965 to Del ii.
- Bombay Police Act, 1931 to Delhi.

The Delhi Administration dropped the proposal when it was found that the Act was not in force in Uttar Pradesh.

This Act was not in force in U.P. when the proposal was made. This was brought to the notice of the Delhi Administration who thereupon suggested the extension of the Act mentioned at S. No. 21.

The Act was extended to Delhi by notification dated 10th May, 1968.

22 Extension of section 151-A of the Extended to Delhi by notification dated 20th December, 1969.

Private Members' Bill

23 The Dell | Sales Tax Bill, 1970.

The Bill was received on 6-5-1970 and will be processed further by the Ministry of Finance.

AGAINST PRESIDENT ALLEGATIONS **NDMC**

*496. DR. BHAI MAHAVIR:

SINGH SHRI MAN VAFMA:

SHRI .AL K. ADVANI:

Will the Minster of HOME AFFAIRS be plea^ ed to state:

- (a) whether jovernment are aware that three mem >ers of the New Delhi Municipal Comi littee have alleged that the President o the Committee fabricated the minut -s of a recent meeting of the body so that Government may take action agai ist one member:
- (b) whether it is also a fact that the President refuse<i to accept the objections of those members and adopted the minutes with the help of official members' votes; and
- (c) if so, what is Government's reaction in the mutter?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI VIDYA CHARAN SHUKLA): (a) to (c) The information is being collected and will be laid on the Table of the HOUSP

ABOLITION OF 'P' FORM

- ♦497. SHRI M. D. NARAYAN: Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state:
- (a) whether it is a fact that the abolition of 'P' form would boost tourist traffic from India and would also help in bringing more visitors from abroad; and
- (b) whether any assessment has since been made keeping in view all the aspects of tourist traffic; if so, the details in this regard?

THE MINISTER OF TOURISM AND CIVIL AVIATION (DR. KARAN SINGH): (a) Yes, Sir.

(b) It is too early to make any assessment, since the new regulations regarding relaxtion for travel abroad came into effect only from March I. 1970.

LENIN'S STATUE IN CALCUTTA

*498. SHRI LOKNATH M1SRA Will the Minister of HOME AFFAIRS be pleased to

(a) whether Lenin's statue was recently unveiled in Calcutta;